

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 827/252/PB/2018

In the matter of:

IT Officer, Ward No. 11(2), New Delhi

....**Appellant**

Vs.

ROC & Another.

....**Respondent**

Under Section: 252

Order delivered on 30.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant

:

For the Respondent

:

For the IT

: Ms. Easha Kadian, Adv. for
Ms. Lakshmi Gurung, Adv.

ORDER

Learned counsel for the appellant who is the Income Tax Officer Ward No. 11(2) New Delhi states, that service is complete on all the respondents being ROC the company and three directors. Today nobody appears on behalf of the respondents. Let the service affidavit be filed. For further consideration on 04.10.2018.

Sd/-

Mukesh

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

